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The proposal of Capital restructuring and the Action Plan, inter alia, envisage expansion of capacities of Penicillin G, setting up of new facilitie\* for manufacture of Rifampicin, expansion of capacities of Vitamins BI and B2; setting up of Captive Power facilities and sub-stations at Rishikesh and Hyderabad Plants, besides funding capital renewals)reptacenieint9. working requirements and re-payment of intercorporate loans. The proposal also envisages write-on" of accumulated Government loans interest-The estimated implication is Rs. 530 crores approximately including writeoff of Govt, loans and interest.

TDPL has the requisite infrastructure to produce a 'variety of drags. Shrinkage in the working cauital is one of the major constraints. The prorsosal for capital restryctnring along with Action Plan is under consideration of the Government. Meanwhile, the company has, in compliance with the provisions of Sick Industrial Companies (Special Provisions) Act, 1985, referred its case to the Board for Industrial -nd Financial Reconstruction (BIFR)-

## **Issue of Chakma Refugees**

## \*37. SHRIMATI VEENA VERMA: SHRI RAIUBHAI A. PARMAR:

Will the PRIME MINISTER be plesed to state:

- (a) whether Government's attention has been drawn to the statement mede to the press by the Bangladesh Prune Minister during her recent visit to New Delhi, while replying to a question "what Bangladesh Government would do about the huge influx of Bangladeshi nationals into India", to the effect that sines Bangladesh view was, that there was no such migration, the question of taHngthe migrants back did not arise;
- (b) if so, what is the precise stanri taken by Government about the Bangladesh view, as reiterated by Bangladesh Prime Minister; and
- (c) what is the actual number of Bangladesh migrants and refugees in

India and what has been the influx of migrants/refugees during each of the last three years?

to Questions

THE MINISTER OF STATE INT THE MINISTRY OF EXTBRNAJL AFFAIRS (SHRI R. L. BHATIA): (a) Yes, Sir.

- (b) The public stand taken by the-Bangldesh Prime Minister, as given in the new<sub>s</sub> item, wa^ not reflected in the Joint Communique, tn which the two Prime Ministers expressed their determination to stop illegal movement of people across the border by all possible mean\* and to arrange the repatriation of all Chakma refugees to Bangladesh in full safety and security.
- (c) The porous border between fhr two countries makes it difficult to arriv at reliable estimates of the total numbe -of such persons in India. However, abouf 53.000 Chakma refugees are living in. camps in India, while available estimate:, of illegal immigrants from Banglades-" range from 8 to 10 million at preset\*.

## Internattonri Dialogue on N.P.T.

## \*38. DR. Z. 4, AHMAD: SHRI N. GIRI PRASAD:

Will the PRIME MINSTER be pleased to state:

- (a) whether it is v fact that the Prime Minister has called for an International dialogue to review the Nuclear non-Prolife-ration Treaty (NTP) to plug existing loopholes and make it foolproof; and
- (b) if so, the details thereof and the response of the other countries thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATTA): (a) and (b) At a press conference in Tokyo recently, Prime Minister drew attention to the fact that Nuclear Non-Proliferation Treaty is coming up for review at the 1995 NPT Revier-Conference. The Nuclear Non-Prolifera-tion Treaty in its present form is discriminatory, conferring a privileged status on countries possessing nuclear weapons. The Treaty should be revised to remove this